

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2061
TO BE ANSWERED ON THE 30TH JULY, 2021**

VACCINATION FOR PEOPLE WITHOUT ACCESS TO COWIN PLATFORM

**2061: SHRI SAPTAGIRI SANKAR ULAKA
SHRI BENNY BEHANA
MS. MIMI CHAKRABORTY
DR. MOHAMMAD JAWED**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the proportion of individuals vaccinated in the country without having to register in the CoWIN portal out of total vaccinated individuals;
- (b) the proportion of persons vaccinated who do not possess any photo ID documents out of total persons vaccinated; and
- (c) measures taken by the Government to enable those without access to digital technology platforms like CoWIN and those without photo ID to get vaccinated?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c): All beneficiaries who have received vaccines in India are registered on CoWIN portal.

As on 26th July 2021, a total of 3.83 lakh persons without any photo ID documents have been vaccinated through CoWIN. The Center has issued a Standard Operating Procedure (SOP) to facilitate vaccination of eligible beneficiaries who do not possess the prescribed photo ID documents.

Registration and vaccination of people without access to digital technology can be done through:

- Walk-in registration and vaccination of either single individual or groups of individuals at COVID-19 Vaccination Centre (CVC).
- Registration at Common Service Centres
- Registration of up to 4 persons using a single mobile number to facilitate registration of people without mobile phones
- Use of assisted registrations through National Covid-19 Helpline (1075)/State integrated Helplines.

In addition, Persons Without Identity (PWI) can be vaccinated under special sessions, the SOP of which is available on MoHFW website.